

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

Petition No. 9/2003

In the matter of

Petition under Section 13 (h) read with Section 13 (c) of the Electricity Regulatory Commissions Act, 1998-Recovery of outstanding dues on account of wheeling charges from January 2001 to July 2001 from APTRANSCO.

And in the matter of

Orissa Power Transmission Corporation Ltd.

Petitioner

Vs

1. Transmission Corporation of Andhra Pradesh Ltd, Hyderabad
2. Andhra Pradesh Generation Corporation Ltd., Hyderabad
3. Orissa Hydro Power Corporation Ltd., Bhubaneswar

Respondents

Following were present:

1. Shri R.K.Mehta, Advocate, OPTCL
2. Ms. Suman Kukrety, Advocate, OPTCL
3. Shri Rana S.Biswas, Advocate, APTRANSCO
4. Shri K.Gopal Choudhary, Advocate, APGENCO
5. Shri P.K.Sahoo, OHPC
6. Shri S.K.Sanangi, OHPC
7. Shri S.R.Sarangi, GRIDCO

**ORDER
(DATE OF HEARING: 14.8.2007)**

Learned counsel for the petitioner has requested for a short adjournment since he propose to file its reply to the affidavit dated 2.8.2007 filed by OPHC.

2. Request made by the learned counsel is allowed. The petitioner is directed to file its reply latest by 23.8.2007 with an advance copy to the respondents, who may file their response, if any, by 31.8.2007.

3. At the request of the learned counsel for the parties present, adjourned to 6.9.2007. The matter has been pending for a long time. It is therefore, made clear that no further adjournment will be granted.

Sd/-

(R.KRISHNAMOORTHY)
MEMBER

New Delhi, dated the 14th August 2007

sd/-

(BHANU BHUSHAN)
MEMBER